

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:310

ANSWERED ON:14.03.2012

SETTING UP OF NUCLEAR POWER PLANTS

Agarwal Shri Jai Prakash;Ajay Kumar SHRI ;Deka Shri Ramen;Mahato Shri Narahari;Majhi Shri Pradeep Kumar;Pandey Saroj;Patel Shri Kishanbhai Vestabhai;Premdas Shri ;Rathwa Shri Ramsinhbhai Patalbhai;Reddy Shri Modugula Venugopala ;Roy Shri Nripendra Nath;Thakur Shri Anurag Singh;Yadav Shri Om Prakash

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) the details of Nuclear Power Plants (NPPs) in the country and the power that is being generated by these plants alongwith their capacity, State-wise and Plant-wise;
- (b) the details of NPPs set up during the current five year plan so far alongwith the criteria followed for setting up/site selection of these plants;
- (c) whether some of the State Governments have requested to set up NPPs in their States;
- (d) if so, the details thereof, State-wise;
- (e) whether the Government proposes to open new NPPs in the country during the next Five Year Plan;
- (f) if so, the details thereof, location wise and estimated cost and capacity of these plants and the expected time by which these plants are likely to be made operational;
- (g) the details of land required for each of the plants and the details of agricultural land out of that alongwith the criteria for compensation; and
- (h) the names of the foreign companies alongwith the names of countries assisting in these plants?

**Answer**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE

(SHRI V. NARAYANASAMY) :

(a) The details are given in Annexure-1

(b) In the current Five Year Plan, 880 MW nuclear power capacity has been added by completion of Kaiga 3&4 (2 x 220 MW) at Kaiga, Karnataka and RAPP 5&6 (2X220 MW) at Rawatbhata, Rajasthan. Construction has started on two nuclear power projects viz. KAPS 3&4 (2X700 MW) and RAPS 7&8 (2X700 MW) at the existing sites at Kakrapar in Gujarat and Rawatbhata in Rajasthan, respectively. These sites were evaluated for setting up the additional units by the Site Selection Committee (SSC) of the Government in accordance with the Atomic Energy Regulatory Board (AERB)'s 'Code of Practice on Safety in Nuclear Power Plant Siting'. Based on the recommendations of the SSC, 'in principle' approval of the sites for locating these units was accorded by the Government.

(c) Yes, Sir.

(d) Many States/UT had offered sites for setting up nuclear power plants. These include Andaman & Nicobar islands, Andhra Pradesh, Bihar, Gujarat, Haryana, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamilnadu, Uttarakhand and West Bengal. Meghalaya had also evinced interest, though it had not offered any site. After evaluation of the sites by the SSC, the Government accorded in-principle approval for the following sites in October 2009 and July 2011:

State	Site	Capacity (MW)
Andhra Pradesh	Kovvada	6 X 1000 #
Gujarat	Chaya Mithi Virdi	6 X 1000 #
Haryana	Gorakhpur	4 X 700
Karnataka	Kaiga (Kaiga 5&6)	2 X 700
Madhya Pradesh	Chutka	2 X 700
	Bhimpur	4 X 700
Maharashtra	Jaitapur	6 X 1650
Rajasthan	Mahi Banswara	4 X 700
Tamilnadu	Kudankulam (KK 3 to 6)	4 X 1000

## # Nominal Capacity

(e) Yes, Sir.

(f) In the XIIIth Five Year Plan, it is planned to start work on eight Pressurised Heavy Water Reactors (PHWRs) of 700 MW, two Fast Breeder Reactors (FBRs) of 500 MW, and one Advanced Heavy Water Reactor (AHWR) of 300 MW of indigenous design. Eight Light Water Reactors (LWRs) of 1000 MW or higher capacity in technical cooperation with foreign countries are also planned to be launched. The details are as follows:

Project	Location	Reactor Type	Capacity (MW)
Indigenous Reactors			
Gorakhpur 1&2	Gorakhpur, Haryana	PHWR	2X700
Chutka 1&2	Chutka, Madhya Pradesh	PHWR	2X700
Kaiga 5&6	Kaiga, Karnataka	PHWR	2X700
Mahi Banswara 1&2	Mahi Banswara, Rajasthan	PHWR	2X700
FBR 1&2	Kalpakkam, Tamilnadu	FBR	2X500
AHWR	Site to be decided	AHWR	300

## LWRs with International Cooperation

Kudankulam 3&4	Kudankulam, Tamilnadu	LWR	2X1000
Jaitapur 1&2	Jaitapur, Maharashtra	LWR	2X1650
Chhaya Mithi Viridi 1&2	Chhaya Mithi Viridi, Gujarat	LWR	2X1100
Kovvada 1&2	Kovvada, Andhra Pradesh	LWR	2X1500

These projects are to be completed progressively in the XIIIth Plan and early XIVth Plan.

(g) No land is required to be acquired for units to be set up at the existing sites of Kaiga, Kalpakkam and Kudankulam. The title of land at Jaitapur in Maharashtra has already been transferred in the name of NPCIL. The land required at Mahi Banswara site is being worked out. In respect of the other sites, the process of land acquisition has been initiated and is at different stages. The details of land to be acquired at these sites are:

Site	Total Land Area Required (Ha)	Agricultural Land (Ha)
Gorakhpur, Haryana	609	501
Chutka, Madhya Pradesh	447	42
Chhaya Mithi Viridi, Gujarat	877	603
Kovvada, Andhra Pradesh	884	455

Comprehensive rehabilitation packages, including compensation will be arrived at in consultation with the respective State Governments, in accordance with the prevailing national and state laws and policies on Resettlement and Rehabilitation.

(h) The Light Water Reactors are being set up in technical cooperation with foreign countries. The details are as follows:

Site	In Cooperation with Country	Company
Kudankulam, Tamilnadu	Russian Federation	Atomstroyexport (ASE)
Jaitapur, Maharashtra	France	Areva
Kovvada, Andhra Pradesh	USA	GE Hitachi Nuclear Energy (GEH)
Chhaya Mithi Viridi, Gujarat		Westinghouse Electric Company (WEC)